

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

Item No.229 – IA 1455 of 2023
In
CP(IB)/140(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Indian Bank (Erstwhile Allahabad Bank)
V/s
Narendra Patel

.....Applicant

.....Respondent

Order delivered on: 24/01/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Adv.
For the Respondent : Mr. Harmish Shah, Adv.

ORDER

IA 1455 of 2023

A leave note is received from the side of Ld. Counsel for the applicant.

List for further consideration on 01.03.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)